

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:462

ANSWERED ON:28.04.2005

EXODUS OF PILOTS

Madhwaraj Smt. Manorama;Nedurumalli Janardhana Reddy Shri

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that there is a continuous exodus of pilots from Indian Airlines/Air India/Alliance Airlines to private airlines;
- (b) if so, the number of pilots who have left national carriers during each of the last three years;
- (c) whether the Ministry has analysed the reasons for this exodus;
- (d) if so, the details thereof;
- (e) whether the Government has chalked out any plan to check this flight of experienced pilots to private airlines; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a), (b), (c), (d), (e) and (f):- A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 462 FOR 28.04.2005 REGARDING EXODUS OF PILOTS.

(a) and (b) :-Yes, Sir. During the last three years, 4 pilots have left Air India and 13 left Indian Airlines. During the same period, 38 B737 Pilots and 4 ATR Pilots also left Alliance Air. During the same period Pilots from other airlines have also joined Air India/Indian Airlines and their subsidiaries.

(c) and (d):- In view of the liberalized policy of the Government, there has been an overall increase in the capacity induction by the existing as well as new scheduled airlines. Further, national carriers are also expanding their fleet by induction of aircraft on dry lease basis. This has led to increased requirement of trained pilots.

(e) and (f):- Steps are taken by the Public Sector airlines on continuous basis to retain the pilots. Some of the steps taken are as follows:-

(i) Keep the emoluments at comparable levels vis-à-vis the established Indian carriers,

(ii) Offer higher level of job security.

(iii) Revision of Loss-of-license Insurance and Insurance Coverage for pilots to provide them high degree of security.

(iv) Retain services of pilots beyond the age of superannuation subject to the validity of the license.

Recently meetings of all airlines have been held where all airlines together are considering anti-poaching measures.

